

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 350/328/2016
OA 350/855/2014
CPC 350/27/2016

Date of order : 23.2.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

KARTICK RAJAK

S/o Late Sital Chandra Rajak,
Khalasi in SWA under
Lower Ganga Division,
Central Water Division,
26/1 Surya Sen Road,
PO & PS – Berhampur,
Dist. – Murshidabad,
Pin – 742101.

...APPLICANT

VERSUS

Mr. Sudipta Sarkar
Executive Engineer,
Lower Ganga Division-III,
26/1 Surya Sen Road,
PO & PS – Berhampur,
Dist. – Murshidabad,
Pin – 742101.

...RESPONDENTS.

For the applicant : Mr.N.Roy, counsel

For the respondents: Mr.B.P.Manna, counsel

O R D E R (ORAL)

Per Ms. Manjula Das, Judicial Member

Mr.N.Roy, 1d. Counsel appeared for the applicant. Mr.B.P.Manna, 1d.

Counsel appeared for the alleged contemnors.

2. Both 1d. Counsels submit that the order passed by this tribunal in OA 855/2014 dated 23.6.2015 has been duly complied with by the respondent authorities. As such nothing remains to be adjudicated in the CPC.

3. The CPC is therefore dismissed as becoming infructuous.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(MANJULA DAS)
JUDICIAL MEMBER

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